

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION**

**RAJYA SABHA  
UNSTARRED QUESTION NO.: 2594  
TO BE ANSWERED ON: 18.03.2021**

**Details about Institutions of Eminence Scheme**

**2594 Shri Rajeev Satav:**

**Shri Sanjay Seth:**

Will the Minister of *Education* be pleased to state:

- (a) the salient feature of Institutions of Eminence Scheme alongwith the aims and objectives and its achievement since its inception;
- (b) the details of name of institutes which are included under the said scheme;
- (c) whether the Ministry has assured to extend maximum support to the institutions for high-quality teaching and research and for the advancement of knowledge and if so, the details thereof; and
- (d) whether Government has reviewed the progress of the Public and Private Institutions which were given the status of Institutions of Eminence (IoE) recently, if so, the details thereof?

**ANSWER**

**MINISTER OF EDUCATION**

**(SHRI RAMESH POKHARIYAL 'NISHANK')**

(a & b) The Institutions of Eminence scheme was launched in the year 2017 with an aim to enable academic institutions in the country to emerge as world class academic and research institutions. The enabling regulatory framework for this scheme is provided for in the UGC (Declaration of Government Educational Institutions as Institutions of Eminence) Guidelines, 2017 (IoE Guidelines, 2017) and UGC (Institutions of Eminence Deemed to be Universities) Regulations, 2017 (IoE Regulations, 2017). Some of the salient features of the scheme include existence of academic, administrative and financial autonomy, excellence in research, significant proportion of international students and faculty and tangible and intangible contribution to the society etc. The scheme provides for declaration of twenty institutions as Institutions of Eminence with ten each from the public and private category. List of the institutions recommended as Institutions of Eminence/ Institutions of Eminence Deemed to be Universities is enclosed as Annexure-1.

(c) Government of India is providing financial support of upto Rs. 1000 Crore each to only public institutions of eminence.

(d) Clause 6.5 of the IoE Guidelines, 2017 and Clause 13.0 of the IoE Regulations, 2017 provide for progress review of the IoEs by the Empowered Experts Committee (EEC) once in three years after their notification as Institution of Eminence by the Government. Further, Clause 8.4 (f) of the IoE Regulations, 2017 empowers the EEC to conduct yearly reviews of

the progress made by the institutions to which letter of intent has been issued by the Ministry. The EEC has undertaken three comprehensive and in-depth quarterly reviews of Institutions of Eminence on 30-04-2019, 26-09-2019 and 17-11-2019. Also, there is a dedicated IoE Web-Portal wherein IoE Institutions update their data/progress quarterly which is used by EEC for review & monitoring.

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**Annexure-1:**

<b>S.No.</b>	<b>Public Institutions</b>
1.	Indian Institute of Science, Bangaluru, Karnataka
2.	Indian Institute of Technology-Delhi, Delhi
3.	Indian Institute of Technology-Bombay, Mumbai, Maharashtra
4.	Indian Institute of Technology-Madras, Chennai, Tamil Nadu
5.	Indian Institute of Technology-Kharagpur, Kharagpur, West Bengal
6.	University of Delhi, Delhi
7.	Banaras Hindu University, Banaras, Uttar Pradesh
8.	University of Hyderabad, Hyderabad, Telangana
9.	Anna University, Chennai, Tamil Nadu
10.	Jadavpur University, Kolkata, West Bengal

<b>S. No.</b>	<b>Private Institutions</b>
1.	Birla Institute of Technology and Science, Pilani, Rajasthan
2.	Manipal Academy of Higher Education, Manipal, Karnataka
3.	OP Jindal Global, Sonapat, Haryana
4.	Amrita Vishwa Vidyapeetham, Coimbatore, Tamil Nadu
5.	Vellore Institute of Technology, Tamil Nadu
6.	Kalinga Institute of Industrial Technology, Bhubaneswar, Odisha
7.	Jamia Hamdard, New Delhi
8.	Shiv Nadar University, Greater Noida, Uttar Pradesh
9.	Satya Bharti Foundation, New Delhi
10.	JIO Institute, Maharashtra